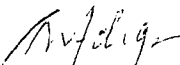
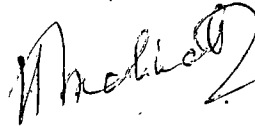


Date	Office Report	Orders
		<p data-bbox="719 340 881 401">11. 14.10.1993</p> <p data-bbox="719 436 930 497">CCP 388/93 in OA 1241/88</p> <p data-bbox="797 532 1230 566">M. C. Arya vs. Otima Bordia</p> <p data-bbox="719 630 1471 691">Prersent : Shri K. N. R. Pillai, counsel for the petitioner.</p> <p data-bbox="719 760 1471 861">Dismissed as withdrawn on the request of the learned counsel for the petitioner.</p> <div data-bbox="719 960 956 1087"> (S. R. Adige) Member (A)</div> <div data-bbox="1182 872 1471 1087"> (V. S. Malimath) Chairman</div> <p data-bbox="719 1125 748 1151">as</p>